

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2976

ANSWERED ON:24.07.2009

DEVELOPMENT OF WASTELANDS

Chitthan Shri N.S.V.;Dubey Shri Nishikant ;Owaisi Shri Asaduddin;Singh Shri Bhola

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) The details of the projects implemented and the area of wastelands brought under cultivation during the last three years and current year under Area Development Programmes, State-wise;
- (b) The area of wastelands to be brought under cultivation and the funds estimated to be spent thereon during the Eleventh Five Year Plan;
- (c) Whether the Union Government has received proposals from the State Governments under the modified Integrated Watershed Management Programme (IWMP) : and
- (d) If so, the State-wise details thereof and the action taken or proposed to taken by the Government in this regard?

Answer

MINISTER OF STATE FOR RURAL DEVELOPMENT (SHRI SISIR ADHIKARI)

- (a) The Department of Land Resources has been implementing three Centrally sponsored area development programmes namely, Drought Prone Area Programme (DPAP), Desert Development Programme (DDP) and Integrated Wastelands Development Programme (IWDP) on watershed basis as per Hariyali Guidelines, 2003. The projects are being implemented @ Rs. 6000/- per hectare by Panchayati Raj Institutions (PRIs) with project duration of five years. The funding is shared between the Centre and States in the ratio of 75:25 for DPAP and DDP and 11:1 for IWDP. A total number of 5841 projects have been sanctioned to States under DPAP, DDP and IWDP during the last three years.
- (b) Under Integrated Watershed Management Programme (IWMP), it is proposed to sanction projects to cover 24 million hectares during 11th Plan with the outlay of Rs. 15,359.46 crore.
- (c) & (d) The Department of Land Resources has so far not received any proposal from any State Government for release of central share of funds under the modified Integrated Watershed Management Programme (IWMP).